

17  
**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**Co. Appeal No. 35/252/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017**

Name of the Company: Tejaskumar Bodawala  
(Cosmos Aircon Pvt Ltd)  
V/s.  
Registrar of Companies, Gujarat.

Section of the Companies Act: Section 252 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	TEJAL SHAH	PRACTISING COMPANY SECRETARY	APPELLANT	Tejal Shah

2.


**ORDER**

Learned PCS Ms. Tejal Shah present for Appellant. None present for ROC.

Appellant not filed proof of service of notice on ROC.

Appellant is directed to issue notice of date of hearing on ROC and shall file proof of service.

List the matter on 30.11.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 07th day of November, 2017.